

# NATIONAL COMPANY LAW TRIBUNAL

## DAILY WISE OBJECTION LIST DATED 10.10.2022 TO 11.10.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	26/07/2022	Company Petition (Companies Act)	710102060312022		CANARA BANK VS ABAN OFFSHORE LIMITED	Sec. 245	11/10/2022	E stamp not notarized	MATHUR
2	26/08/2022	Company Petition IB (IBC)	710102069422022		SAMRAT VIDEO VISION PRIVATE LIMITED VS ABAN OFFSHORE LIMITED	IBC Section 59	10/10/2022	page:, , 23, 32, 37, 41, 42, 47, 49, 53, 62, 64-65, 81, not clear, etc	PUNEET SACHDEV
3	29/09/2022	Company Petition (Companies Act)	710102080102022		AARTI MITTAL VS HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 245	10/10/2022	Fees missed of section 246, pgs not clear 116,118,120,122,124,126,128,153,161,168,175 ,176,212,215 to 221,225,229,239 to 244, serial no 290-299 in one pg make it separate, pg no 315,316 blank	CS Nitin
4	30/09/2022	Company Petition IB (IBC)	710102080342022		EVIE REAL ESTATE PRIVATE LIMITED VS TECHNOFAB ENGINEERING LIMITED	IBC under Sec 7	10/10/2022	page:493-494 not clear, 3rs court fee missed, page:30 irp not sign , irp registration certificate missed, etc	Pranaya
5	29/09/2022	Company Petition (Companies Act)	710102080072022		VIKAS PALIWAL VS HEMKUNT MANAGEMENT CONSULTANCY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 245	10/10/2022	Section 246 fees missed, pgs not clear 92,99,127,143,155,158,169, pg no 222,223 blank	CS Nitin
6	29/09/2022	Company Petition (Companies Act)	710102079912022		RAJASTHAN RAJYA VIDYUT KARMACHARI GENERAL PROVIDENT FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	10/10/2022	List of dates & events missed, pgs not clear 50,52,54, MoA & AoA missed of respondent, paste welfare and court in blank space on vakaltnama, 3rs court fees missed in vakaltnama	ANKIT
7	1/10/2022	Company Petition IB (IBC)	710102080802022		A T O (I) LTD VS HIL (INDIA) LIMITED	IBC Under Sec 9	10/10/2022	5rs advocate welfare missed, page:50, 244-266, 301, 597, 619, 622, 663, 671, 692, 744, not clear, typed copy page numbering not mention, vakalatnama arrange at the bottom of pdf, etc	KUNAL TANDON
8	29/09/2022	Company Petition (Companies Act)	710102079792022		SHIVA DHAWAN VS HIL (INDIA) LIMITED	Sec 241 (2)	10/10/2022	Fees missed of sections 241,242, council sign missed in master index, sign missed in every pgs of petition,true copy sign missed in annexure, respondent name missed in technically,pgs not clear 71, 147, 25rs welfare and 3rs court fees missed in vakaltnama, company master data missed of respondent	Parv Verma
9	29/09/2022	CA(A) Merger and Amalgamation(Companies Act)	710102079752022		SSDN MARKETING PRIVATE LIMITED VS HIL (INDIA) LIMITED	Sub-section (I) of section 230	10/10/2022	Wrong section select, make one pdf after that upload the petition	SIDDHARTHA BANIK
10	30/09/2022	Company Petition (Companies Act)	710102080582022		TECHNO EASYCRETE PVT. LTD. VS PRADEEP KHATTAR	Application under any other provisions	10/10/2022	Fees missed of section 166 & 167, brief synopsis missed, pgs not clear 34 to 37, company master data missed, mentioned pg no on typed copy, paste welfare and court fees in blank space on vakaltnama ( Contact to registry)	MUKESH KUMAR
11	23/09/2022	CA(A) Merger and Amalgamation(Companies Act)	710102078162022		FIRST CLASS REALTORS PRIVATE LIMITED VS AAGYA ENTERPRISES PRIVATE LIMITED	Sec. 230-232, Sec 234	11/10/2022	202-203-in one pg, 25 rs welfare missed	aaryan sharma
12	22/09/2022	Company Petition (Companies Act)	710102077752022		ANJU SAHNI VS EXPO WEAVERS PRIVATE LIMITED	Sec. 58(3)	11/10/2022	Synopsis missed, no true copy sign in MoA & AoA, company master data missed	Aditya
13	22/09/2022	Company Petition (Companies Act)	710102077782022		ANJU SAHNI VS EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	11/10/2022	Sign missed on true copy stamp in annexure	Aditya
14	29/09/2022	Company Petition (Companies Act)	710102079762022		SILVERSKILLS PRIVATE LIMITED VS EVERSHINE CREATION PRIVATE LIMITED	Sub-Section (1) of Section 66.	11/10/2022	Section 52 fees missed,roc advance service missed, kindly mentioned roc as a respondent in hard copy and technically also (petition missed )	Sarfaz Karim



29	7/10/2022	Interlocutory Application (I.B.C)	710102082402022	COMPANY PETITION IB (IBC)/2057(ND)2019	RESOLUTION PROFESSIONAL FOR OLIVER ENGINEERING PVT. LTD.ING VS PUNJAB STATE POWER CORPORATION LIMITED	Sec 60(5)	10/10/2022	Page No. 20 Need to English Translate Copy	DIVYA JAGGA
30	8/10/2022	Interlocutory Application (I.B.C)	710102082652022	COMPANY PETITION IB (IBC)/812(ND)2021	SUNILA CHHABRA VS METRO CONCRETE PRIVATE LIMITED	Application under any other provisions- IBC	10/10/2022	section wrong and 13-15,21-22 not clear page	Rakesh Kumar Jindal
31	8/10/2022	Interlocutory Application (I.B.C)	710102082732022	COMPANY PETITION IB (IBC)/491(ND)2022	VIJENDER SHARMA VS MR. SUBHASH AGGARWAL	Application under any other provisions- IBC	10/10/2022	45-61,68-71,82-83,86-88,94-95,106,136-138,146-154,181-184,189-192,201-210,215-217,253-260,265,272 not clear page and double page numbering	VIJENDER SHARMA
32	8/10/2022	Interlocutory Application (I.B.C)	710102082542022	COMPANY PETITION IB (IBC)/1781(ND)2018	DR. SANJAY MISRA VS MR. SHIV NANDAN SHARMA	Sec 60(5)	10/10/2022	page 13 not clear and stamp paper missing and separate application	Sohil
33	7/10/2022	Interlocutory Application (I.B.C)	710102082422022	COMPANY PETITION IB (IBC)/686(ND)2019	ANAND SONBHADRA INTERIM RESOLUTION PROFESSIONAL ALTECH INFRASTRUCTURE PRIVATE LIMITED VS MR. SHIV NANDAN SHARMA	Application under any other provisions- IBC	10/10/2022	Pagination Not Mentioned in Index and E-Stamp Paper Missing Pagination Not Mentioned in Application Some Page Not Clear	aditya gauri
34	23/09/2022	Interlocutory Application (I.B.C)	710102078182022	COMPANY PETITION IB (IBC)/1047(ND)2020	IRP-RAMKRIPAL SHARMA VS MR. SHIV NANDAN SHARMA	Sec 60(5)	10/10/2022	incomplete document	RAMKRIPAL
35	7/10/2022	Interlocutory Application (I.B.C)	710102082352022	COMPANY PETITION IB (IBC)/1671(ND)2019	KOTAK MAHINDRA PRIME LIMITED VS MANOJ KULSHRESTHA	Sec 60(5)	10/10/2022	1 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	SIDDHARTH BAMBHA
36	8/10/2022	Interlocutory Application (I.B.C)	710102082752022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. MANIMAY SENGUPTA	Application under any other provisions- IBC	10/10/2022	25-71,74-127,141-148,150-151,not clear page and notary missing affidavit and stamp paper	Sajeve Bhushan Deora
37	8/10/2022	Interlocutory Application (I.B.C)	710102082482022	COMPANY PETITION IB (IBC)/354(PB)2021	PRIYANKA CHOUHAN VS MR. MANIMAY SENGUPTA	Application under any other provisions- IBC	10/10/2022	memo party missing and 10 page not clear	Priyanka Chouhan
38	7/10/2022	Interlocutory Application (I.B.C)	710102082312022	COMPANY PETITION IB (IBC)/266(ND)2019	SHREYA GAIKWAD VS ANIL TAYAL RESOLUTION PROFESSIONAL OF HORIZON BUILDCON PRIVATE LIMITED	Sec 60(5)	10/10/2022	Address Not Match in Affidavit	sadheer aaryaan sadanand
39	7/10/2022	Interlocutory Application (I.B.C)	710102082242022	COMPANY PETITION IB (IBC)/1071(ND)2019	ANKIT KISHORE SINHA VS M/S GUPTA JI ELECTRIC COMPANY	Sec 12(2)	10/10/2022	Affidavit Back Date and Please Extra Documents Deleted Notary Stamp Missing in E-Stamp Paper	Sahil
40	8/10/2022	Interlocutory Application (I.B.C)	710102082622022	COMPANY PETITION IB (IBC)/448(ND)2020	PRABHATAM ADVERTISING PVT. LTD. VS PANOPTES INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/10/2022	affidavit back date	Sunil Bainsla
41	7/10/2022	Interlocutory Application (I.B.C)	710102082262022	COMPANY PETITION IB (IBC)/3105(ND)2019	RESHMA MITTAL VS PANOPTES INDIA PRIVATE LIMITED	Application under any other provisions- IBC	10/10/2022	Case Title Missed in Affidavit	CA. Reshma Mittal
42	1/10/2022	Interlocutory Application (I.B.C)	710102080772022	COMPANY PETITION IB (IBC)/440(ND)2021	360 RISING ZEST REALTORS PRIVATE LIMITED VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	10/10/2022	some pages not clear please check and upload	Vaibhav
43	7/10/2022	Interlocutory Application (I.B.C)	710102082252022	COMPANY PETITION IB (IBC)/2582(ND)2019	MILLENNIUM CONSTRUCTION PVT. LTD. VS SH. RAKESH KUMAR GUPTA	Sec 60(5)	10/10/2022	Memo Party Missing	Abhay Singh
44	30/09/2022	Interlocutory Application (I.B.C)	710102080332022		SURENDRA SINGH VS ANIL TAYAL RESOLUTIONAL PRROFESSIONAL M/S AVJ DEVELOPERS (INDIA ) PRIVATE LTD.	Sec 60(5)	10/10/2022	main case not link and section wrong	NIKITA C JAIN

45	7/10/2022	Interlocutory Application (I.B.C)	710102082302022	COMPANY PETITION IB (IBC)/433(ND)2017	VIJENDER SHARMA VS ANIL TAYAL RESOLUTIONAL PRROFESSIONAL M/S AVJ DEVELOPERS (INDIA ) PRIVATE LTD.	Application under any other provisions- IBC	10/10/2022	Page No. 4-57 Please Rotate Pages Strate Pages	Vijender Sharma
46	1/10/2022	Interlocutory Application (I.B.C)	710102080892022	COMPANY PETITION IB (IBC)/1804(PB)2019	MAYA GUPTA RESOLUTION PROFESSIONAL VS MR. NIMIT KAPOOR	Sec 66(1)	10/10/2022	section wrong and sign missing in application page please choose Application under any other provisions- IBC	KUNAL
47	28/09/2022	Interlocutory Application (I.B.C)	710102079352022	COMPANY PETITION IB (IBC)/76(PB)2018	RESHMA MITTAL VS BHARAT SHARMA	Sec 43(1) r/w Sec 44 (1)	10/10/2022	232-238,241,246-247,251,284-287,296-317,332-334,349,351,365-367,373-387,405-408,431-433,437,454-462,473-475,505,516,527,538,545-549,552-555 not clear page and 371-372 cut page and ,499,501,503,translate page	CA. Reshma Mittal
48	7/10/2022	Interlocutory Application (I.B.C)	710102082412022	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS HT MEDIA LIMITED	Application under any other provisions- IBC	10/10/2022	Memo Party Missing and Section Not Mentioned in Index Page No. 5 Not Clear	Anushree
49	7/10/2022	Interlocutory Application (I.B.C)	710102082372022	COMPANY PETITION IB (IBC)/1564(PB)2018	DEEPAK DHINGRA VS MANISH KUMAR GUPTA IRP	Rule 11 of NCLT, 2016	10/10/2022	Memo Party Missing and Address Not Match in Affidavit	PAWAN KUMAR RAY
50	7/10/2022	Interlocutory Application (I.B.C)	710102082362022	COMPANY PETITION IB (IBC)/1265(ND)2019	HEMANT SHARMA VS MANISH KUMAR GUPTA IRP	Application under any other provisions- IBC	10/10/2022	Applicant Sign Not Clear and Cut Please Sign Clearly	HEMANT SHARMA
51	4/10/2022	Interlocutory Application (I.B.C)	710102081692022	COMPANY PETITION IB (IBC)/294(ND)2022	PATODIA RETAIL SERVICES PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Sec 60(5)	10/10/2022	pagination not done properly sign missed	Aman
52	7/10/2022	Interlocutory Application (I.B.C)	710102082232022	COMPANY PETITION IB (IBC)/22(PB)2018	DR. MOHAMMAD EKRAM VS SANJAY KUMAR SINGH RESOLUTION PROFESSIONAL OF THE VALUE INFRACON INDIA PVT. LTD.	Sec 60(5)	10/10/2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	SANTOSH KUMAR
53	27/09/2022	Interlocutory Application (I.B.C)	710102079282022	COMPANY PETITION IB (IBC)/76(PB)2018	RESHMA MITTAL VS BHARAT SHARMA	Sec 66(1)	10/10/2022	266-285,316-321,330-351,366-368,371,385,407-421,440-443,466-470,489-492,496-498,509-511,574-575,581-585,587-591,636, not clear page and 535,537, translate to english and double page number	CA. Reshma Mittal
54	8/10/2022	Interlocutory Application (I.B.C)	710102082702022	COMPANY PETITION IB (IBC)/2503(ND)2019	PRADEEP KUMAR JINDAL VS BHARAT SHARMA	Rule 11 of NCLT, 2016	10/10/2022	Main Case Wrong in PDF	REEMA KHORANA
55	25/09/2022	Interlocutory Application (I.B.C)	710102078652022	COMPANY PETITION IB (IBC)/1047(ND)2020	IRP-RAMKRIPAL SHARMA VS BHARAT SHARMA	19(2)	10/10/2022	Incomplete Documents and Application Missed and Index Missed memo party missed in index and in application &quot;document not upload please check and upload application &quot;	RAMKRIPAL
56	8/10/2022	Interlocutory Application (I.B.C)	710102082722022	COMPANY PETITION IB (IBC)/1397(PB)2019	PRIYANKA GUPTA VS M/S INDIRAPURAM HABIBAT CENTRE PVT LTD	Sec 60(5)	10/10/2022	Need to Applicant Sign Every Pages in Application Pages and E-Stamp paper Missing Page No. 63-69 Page Not Clear 1 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	A.K ASSOCIATES law offices
57	30/09/2022	Interlocutory Application (I.B.C)	710102080202022	COMPANY PETITION IB (IBC)/02(PB)2017	RC INFO SYSTEM PVT. LTD. VS VIKRAM BAJAJ	Application under any other provisions- IBC	10/10/2022	20-24 pages not clear	ISWAR
58	8/10/2022	Interlocutory Application (I.B.C)	710102082762022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. MANIMAY SENGUPTA	Application under any other provisions- IBC	10/10/2022	27-128,142-152, not clear page	Sajeve Bhushan Deora
59	8/10/2022	Interlocutory Application (I.B.C)	710102082672022		PRIYANKA GUPTA VS M/S INDIRAPURAM HABIBAT CENTRE PVT LTD	Sec 60(5)	10/10/2022	Main Case Not Link Need to Applicant Sign Every Pages in Application Pages E-Stamp paper Missing Page No. 63-69 Page Not Clear and 1 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	A.K ASSOCIATES law offices

60	8/10/2022	Interlocutory Application (I.B.C)	710102082532022	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS HT MEDIA LIMITED	Application under any other provisions- IBC	10/10/2022	memo party missing and section not mention in index	Anushree
61	8/10/2022	Interlocutory Application (I.B.C)	710102082712022	COMPANY PETITION IB (IBC)/104(PB)2018	RP JITENDER ARORA VS HT MEDIA LIMITED	Application under any other provisions- IBC	10/10/2022	Page No. 2-464 True Copy Sign Missing and Volume Wise Index Missing Volume 1 Index Missing and Please Extra Document Deleted	JITENDER ARORA
62	8/10/2022	Interlocutory Application (I.B.C)	710102082472022	COMPANY PETITION IB (IBC)/354(PB)2021	PRIYANKA CHOUHAN VS DRISHTI INDIA LIMITED	Rule 11 of NCLT, 2016	10/10/2022	Memo Party Missing	Priyanka Chouhan
63	8/10/2022	Interlocutory Application (I.B.C)	710102082492022	COMPANY PETITION IB (IBC)/2582(ND)2019	GYAN CHANDRA MISRA VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	10/10/2022	sign missing in application page and stamp paper affidavit missing	Avinash Bhati
64	8/10/2022	Interlocutory Application (I.B.C)	710102082512022	COMPANY PETITION IB (IBC)/22(PB)2018	INDU SHARAN VS SANJAY SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	10/10/2022	Address Not Match in Affidavit Page No. 29 Page Not Clear and Page No. - 43-90 True Copy Sign Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Himanshu Chaubey
65	8/10/2022	Interlocutory Application (I.B.C)	710102082742022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. MANIMAY SENGUPTA	Application under any other provisions- IBC	10/10/2022	27-127,140-150,157-159 not clear page and notary missing affidavit and stamp paper	Sajeve Bhushan Deora
66	8/10/2022	Interlocutory Application (I.B.C)	710102082552022	COMPANY PETITION IB (IBC)/657(ND)2022	STATE BANK OF INDIA VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR-RATHI ISPAT LIMITED)	Sec 60(5)	10/10/2022	service missing	MITAL AND MITAL
67	8/10/2022	Interlocutory Application (I.B.C)	710102082582022	COMPANY PETITION IB (IBC)/636(ND)2022	STATE BANK OF INDIA VS ARUN KUMAR RATHI	Sec 60(5)	10/10/2022	Two Advocate Sign Missing in Vakalatnama	MITAL AND MITAL
68	7/9/2022	Interlocutory Application (I.B.C)	710102072922022	COMPANY PETITION IB (IBC)/2144(ND)2019	ATUL JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	11/10/2022	section wrong or case type wrong please check pdf and technically address not match with affidavit	ANAND
69	7/9/2022	Interlocutory Application (I.B.C)	710102072912022	COMPANY PETITION IB (IBC)/2144(ND)2019	SHALINI JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	11/10/2022	&quot;section wrong or case type wrong please check pdf and technically address not match with affidavit &quot;	ANAND
70	8/10/2022	Interlocutory Application (I.B.C)	710102082632022	COMPANY PETITION IB (IBC)/489(ND)2022	VIJENDER SHARMA VS DEEPAK GOYAL	Application under any other provisions- IBC	11/10/2022	74-81,86, not clear page and double page numbering after 38 page	VIJENDER SHARMA
71	8/10/2022	Interlocutory Application (I.B.C)	710102082662022	COMPANY PETITION IB (IBC)/1514(ND)2019	PAWAN KUMAR GOYAL VS MR. SURENDRA SINGH BAGHEL EX DIRECTOR OF SUNSHINE INFRA BUILD CORPORATION LTD.	Sec 66(1)	11/10/2022	section wrong and 114,131-183,188-189,191,212-216,218-223,228-241,259-263, not clear page and court fee and welfare missing in vakalatnama	ISWAR
72	8/10/2022	Interlocutory Application (I.B.C)	710102082562022	COMPANY PETITION IB (IBC)/425(PB)2021	MS KALIBER ASSOCIATES PVT LTD VS MS KELVIN BUILDCON PVT LTD	Sec. 12A	11/10/2022	27,38 not clear page	YOGITA BHATIA
73	9/10/2022	Interlocutory Application (I.B.C)	710102082812022		DOZCO INDIA (PVT.) LTD VS PUNJ LLOYD	Sec 42	11/10/2022	main case not link with application and page 23,25,27,33,35,39,49, not clear and court fee missing in vakalatnama and section wrong	Abhaid Parikh
74	9/10/2022	Interlocutory Application (I.B.C)	710102082872022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	11/10/2022	30-76,79-133,144,146-157,166-175,185 not clear page and notary missing affidavit and stamp paper	Sajeve Bhushan Deora
75	9/10/2022	Interlocutory Application (I.B.C)	710102082792022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. M.K SINGH	Application under any other provisions- IBC	11/10/2022	notary missing affidavit and stamp paper and due payment other section 43 and 25-69,72-125,136-137,139-150, not clear page	Sajeve Bhushan Deora
76	9/10/2022	Interlocutory Application (I.B.C)	710102082922022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. M.K SINGH	Application under any other provisions- IBC	11/10/2022	notary missing in affidavit and stamp paper and 24-70,73-126,140-151,156-157 not clear page	Sajeve Bhushan Deora
77	9/10/2022	Interlocutory Application (I.B.C)	710102082882022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	11/10/2022	25-70,73-126,138,140-151,156-157 not clear page and notary missing affidavit and stamp paper	Sajeve Bhushan Deora

78	9/10/2022	Interlocutory Application (I.B.C)	710102082832022	COMPANY PETITION IB (IBC)/694(PB)2018	EMPLOYEE PROVIDENT FUND ORGANIZATION VS HARISH TANEJA R.P.	Sec 60(5)	11/10/2022	main case wrong	Kaushik Kumar Dey
79	9/10/2022	Interlocutory Application (I.B.C)	710102082862022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	11/10/2022	25-127,138,140-150, not clear page and notary missing affidavit and stamp paper	Sajeve Bhushan Deora
80	9/10/2022	Miscellaneous Application (IBC)	710102082822022		CGST DIVISION BILASPUR DEPARTMENT OF REVENUE GOVERNMENT OF INDIA VS M/S SHARDA MA ENTERPRISES PRIVATE LIMITED REGG. OFFICE: 14-D ATMARAM HOUSE I TOLSTOY MARG NEW DELHI-110001	Section 42 - Submitted by Government Body	11/10/2022	main case not link with application and case type wrong and section wrong and 23,38,52page translate to english and 24-29 not clear page and stamp paper missing and welfare and court fee missing	SATISH KUMAR
81	9/10/2022	Interlocutory Application (I.B.C)	710102082852022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	11/10/2022	26-129,140,142-153,159-173, not clear page and notary missing stamp paper and affidavit	Sajeve Bhushan Deora
82	9/10/2022	Interlocutory Application (I.B.C)	710102082912022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	11/10/2022	26-128,140,142-153, not clear page	Sajeve Bhushan Deora
83	9/10/2022	Interlocutory Application (I.B.C)	710102082892022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	11/10/2022	26-72,75-128,142-153, not clear page and notary missing affidavit and stamp paper	Sajeve Bhushan Deora
84	9/10/2022	Interlocutory Application (I.B.C)	710102082902022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	11/10/2022	24-70,73-126,138,140-151,155 not clear page	Sajeve Bhushan Deora
85	10/10/2022	Interlocutory Application (I.B.C)	710102083112022	COMPANY PETITION IB (IBC)/1768(ND)2018	SANJEEV PRASAD AND ANURADHA PRASAD VS H.S. OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	11/10/2022	merge into one pdf	India C&L
86	24/09/2022	Interlocutory Application (I.B.C)	710102078392022	COMPANY PETITION IB (IBC)/407(ND)2018	M/S THYSSENKRUPP INSUSTRIES INDIA PVT. LTD. VS ACTION ISPAT & POWER PVT. LTD.	Sec 60(5)	11/10/2022	Application should be associated with main case or the main case associated should be allotted to a court	SUREKHA
87	9/10/2022	Interlocutory Application (I.B.C)	710102082932022	COMPANY PETITION IB (IBC)/674(PB)2021	SANJIB KUMAR & ORS. VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/10/2022	memo party missing and true copy sign missing annexure page	Chaitanyashil
88	10/10/2022	Miscellaneous Application (IBC)	710102083202022	COMPANY PETITION IB (IBC)/341(ND)2020	SHUBHAM CHEMICAL & SOLVENTS LTD VS INDO LAMINATES PRIVATE LTD	Application under any other provisions- IBC	11/10/2022	memo party missing and case type wrong and true copy sign missing in annexure page and section not mention index and sign missing in application page	NILESH RANJAN
89	9/10/2022	Interlocutory Application (I.B.C)	710102082942022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. M.K SINGH	Application under any other provisions- IBC	11/10/2022	26-72,75-128,142-153, not clear page	Sajeve Bhushan Deora
90	10/10/2022	Interlocutory Application (I.B.C)	710102083192022	COMPANY PETITION IB (IBC)/204(ND)2021	MR. SANJAY KUMAR VS M/S SUPERTech LIMITED THROUGH ITS RESOLUTION PROFESSIONAL	Sec 60(5)	11/10/2022	ib not mention in main case and 24-25,27-28,30-35,38,58-63, not clear page	Sonam Sharma
91	1/10/2022	Interlocutory Application (I.B.C)	710102080782022	COMPANY PETITION IB (IBC)/440(ND)2021	360 REALTORS LLP VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	11/10/2022	164-190, not clear page and index missing in vol2	Vaibhav
92	2/10/2022	Interlocutory Application (I.B.C)	710102081052022	COMPANY PETITION IB (IBC)/440(ND)2021	360 REALTORS LLP VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	11/10/2022	Volume Wise Index Missing Affidavit in Address Not Match Page No. 973 , 2993, 3035, 3242, 3326, 3663, 3747, 3748, Page Not Clear	Vaibhav
93	10/10/2022	Interlocutory Application (I.B.C)	710102083232022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	11/10/2022	47-93,96-149,163-174,238,240, not clear page	Sajeve Bhushan Deora

94	10/10/2022	Interlocutory Application (I.B.C)	710102082982022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ADITYA BIRLA TRUSTEE COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	11/10/2022	27-73,76-129,143-153, not clear page and notary missing affidavit and stamp paper	Sajeve Bhushan Deora
95	11/10/2022	Interlocutory Application (I.B.C)	710102083322022	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	Sec 60(5)	11/10/2022	22-123,133,135-144,168-169,193,273,278, not clear page and true copy and sign missing in annexure page	Davesh Bhatia
96	10/10/2022	Interlocutory Application (I.B.C)	710102083242022	COMPANY PETITION IB (IBC)/17(PB)2022	PROMAC ENGINEERING INDUSTRIES LIMITED VS JAGUAR OVERSEAS LIMITED	Rule 11 of NCLT, 2016	11/10/2022	Main Case Not Mentioned in Affidavit	SP Singh
97	8/10/2022	Interlocutory Application (I.B.C)	710102082502022	COMPANY PETITION IB (IBC)/22(PB)2018	INDU SHARAN VS SANJAY SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	11/10/2022	29,31,126, not clear page and ticket not allowed mid on vakaltanama and respondent address not match with stamp paper and true copy sign missing in annexure page	Himanshu Chaubey
98	10/10/2022	Interlocutory Application (I.B.C)	710102083012022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS OP GUPTA CONTRACTORS PVT LTD	Application under any other provisions- IBC	11/10/2022	27-72,75-129,143-154,159-174, not clear page	Sajeve Bhushan Deora
99	10/10/2022	Interlocutory Application (I.B.C)	710102083072022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS WPIL LIMITED	Application under any other provisions- IBC	11/10/2022	31-48 not clear page and notary missing affidavit and stamp paper and vol2 missing	Sajeve Bhushan Deora
100	10/10/2022	Interlocutory Application (I.B.C)	710102083262022	COMPANY PETITION IB (IBC)/218(ND)2020	VIKKY DANG VS HIND TRADEX LIMITED & ORS.	Sec 60(5)	11/10/2022	30 not clear page	Elina Banerjee
101	10/10/2022	Interlocutory Application (I.B.C)	710102083212022	COMPANY PETITION IB (IBC)/218(ND)2020	MR. RAJESH JHUNJHUNWALA VS HIND TRADEX LIMITED & ORS.	Sec 60(5)	11/10/2022	WRONG FILE PLEASE CHOOSE LOCATION MUMBAI	Nainshree
102	10/10/2022	Interlocutory Application (I.B.C)	710102082992022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS UMA SINGH	Application under any other provisions- IBC	11/10/2022	Page No. 50, 68, 76, 79, 80, 83, 87, 91, 93, 96-99, 101-107, 111-112, 114-116, 121-124, 150, Page Not clear and Notary Verify date Not Clear in Affidavit	Sajeve Bhushan Deora
103	12/9/2022	Company Appeal (IBC)	710102074412022	COMPANY PETITION IB (IBC)/486(ND)2020	RUPESH KUMAR VS ASHOK ARORA	Sec 42	11/10/2022	main case not mention in soft copy	PARMOD
104	10/10/2022	Interlocutory Application (I.B.C)	710102083292022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	11/10/2022	Page No. 50, 68, 76, 79, 80, 83, 87, 91, 93, 96-99, 101-107, 111-112, 114-116, 121-124, 150, Page Not clear and Notary Verify date Not Clear in Affidavit	Sajeve Bhushan Deora
105	10/10/2022	Interlocutory Application (I.B.C)	710102082972022	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	11/10/2022	29-31 NOT CLEAR PAGE	RITU
106	10/10/2022	Review Application (IBC)	710102083272022	COMPANY PETITION IB (IBC)/249(ND)2022	STATE BANK OF INDIA VS SHRI K. GNYANDEEP	Rule 11 of NCLT, 2016	11/10/2022	Main Case Not Link Case Type Wrong E-Stamp Paper Missing	Mithun Shashank
107	10/10/2022	Interlocutory Application (I.B.C)	710102083252022	COMPANY PETITION IB (IBC)/739(ND)2021	MAHINDRA & MAHINDRA FINANCIAL SERVICES LIMITED VS VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	11/10/2022	Page No. 57-60 True Copy Sign Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	SONALI KARWASRA JOON
108	10/10/2022	Interlocutory Application (I.B.C)	710102083132022	COMPANY PETITION IB (IBC)/204(ND)2019	M/S RMY INDUSTRIES LLP VS M/S APPLE INDUSTRIES PVT. LTD.	Rule 11 of NCLT, 2016	11/10/2022	Memo Party Missing and E-Stamp Paper Missing	Omar Hoda
109	10/10/2022	Interlocutory Application (I.B.C)	710102082962022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS KAUSTUBH MODAK PARTNAR ENGINEERS @ ORS	Application under any other provisions- IBC	11/10/2022	Page No. 54-55, 80, 84, 87, 88, 89-91, 92-98, 101, 103, 105-108, 110, 115-116, 118-120, 124-127, 149, 151, 153, Page Not Clear and Verify Date Not Clear in Affidavit	Sajeve Bhushan Deora
110	10/10/2022	Company Application(Companies Act)	710102083222022		HAGEN ENGINEERS AND CONSULTANTS PRIVATE LIMITED VS KAUSTUBH MODAK PARTNAR ENGINEERS @ ORS	Rule 154, NCLT 2016	11/10/2022	Main Case Not Link and Main Case Not Mentioned in Vakalatnama	Ahsan Ahmad

111	10/10/2022	Interlocutory Application (I.B.C)	710102083002022	COMPANY PETITION IB (IBC)/3127(PB)2019	PRATHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	11/10/2022	true copy missing in annexure page	Vikram Singh Rathore
112	10/10/2022	Interlocutory Application (I.B.C)	710102083172022	COMPANY PETITION IB (IBC)/239(PB)2017	NARESH KUMAR SOOD VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	11/10/2022	Page No. 37-38 Need to English Translate Copy Please Mentioned Page No. in True Typed Copy Page No. 35-36 Page Not Clear	NARESH
113	10/10/2022	Interlocutory Application (I.B.C)	710102083282022	COMPANY PETITION IB (IBC)/985(ND)2020	HULAS RAHUL GUPTA VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	11/10/2022	41-44 ,127,129-131,136,144,165,168-169,205-208,242-250 not clear page and sign missing in application page	Vikram Vishal Minhas
114	8/9/2022	Interlocutory Application (I.B.C)	710102073472022	COMPANY PETITION IB (IBC)/611(ND)2022	SARDA PIPES AND FITTINGS PRIVATE LIMITED VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/10/2022	memo party missing and sign missing in application page and true copy missing	Ravinder Kumar
115	28/09/2022	Interlocutory Application (I.B.C)	710102079412022	COMPANY PETITION IB (IBC)/900(ND)2020	K.R.INDUSTRIES VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	11/10/2022	DD not deposited Vakalatnama not correct as explained to the advocate.	Arijeet
116	8/10/2022		0710102018362022/3	INTERLOCUTORY APPLICATION (I.B.C)/1229(PB)2022	MR. SURESH SALUJA Vs. MR. SUBHASH KUMAR KUNDRA RESOLUTION PROFESSIONAL FOR CLC INDUSTRIES LIMITED	Sec 60(5)	11/10/2022	Page No. 17-51 True Copy Sign Missing	
117	8/10/2022		0710102067462022/1	INTERLOCUTORY APPLICATION (I.B.C)/4154(PB)2022	VAISHALI GUPTA Vs. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	11/10/2022	Only Proof of Service Show Please Upload Document Once Again	
118	8/10/2022		0710102070102022/2	INTERLOCUTORY APPLICATION (I.B.C)/4240(PB)2022	SURESH CHANDRA AGARWAL Vs. CA RAM PHAL BHARDWAJ	Sec 60(5),Sec 30,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/10/2022	Wrongly Filed Need to be IA	
119	8/10/2022		0710102073422022/1	INTERLOCUTORY APPLICATION (I.B.C)/4385(ND)2022	RAKESH PRASAD KHANDELWAL ERSTWHILE RP Vs. SOUTH INDIAN BANK	Rule 11 of NCLT, 2016	11/10/2022	Page No. 5-13 True Copy Sign Missing	
120	8/10/2022		0710102081472021/2	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN Vs. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/10/2022	E-Stamp Paper Missing	
121	9/10/2022		0710102016592022/1	INTERLOCUTORY APPLICATION (I.B.C)/1025(PB)2022	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	Sec 60(5)	11/10/2022	Address Not Match in Affidavit	
122	9/10/2022		0710102035772022/1	INTERLOCUTORY APPLICATION (I.B.C)/4009(ND)2022	DR. SANDHYA VATSYAYANA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	Sec 60(5)	11/10/2022	Incomplete Documents and Index Missing	
123	10/10/2022		0710102003122020/10	COMPANY PETITION IB (IBC)/213(ND)2020	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. BOLTT SPORTS TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	11/10/2022	Need to Applicant Sign Every Pages	
124	10/10/2022		0710102008422021/9	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED Vs. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7	11/10/2022	1 Rs. Court Fess Missing and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama and Please Mentioned in Page No. in True Typed Copy	
125	10/10/2022		0710102008842020/6	COMPANY PETITION IB (IBC)/310(ND)2020	VARIETY METAL CORPORATION Vs. JDMT ENGINEERING INDIA PVT LTD	IBC Under Sec 9	11/10/2022	Blank Document Show Please Upload Document Once Again	
126	10/10/2022		0710102009622022/2	COMPANY PETITION IB (IBC)/497(ND)2022	THE BANK OF BARODA LIMITED Vs. AAA PAPER LIMITED	IBC under Sec 7	11/10/2022	Page No. 268-274, 302-312, 318-341, 378, Page Not Clear	
127	10/10/2022		0710102015882022/4	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) Vs. NEETA SAHA & ORS.	Application under any other provisions- IBC	11/10/2022	E-Stamp Paper Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
128	10/10/2022		0710102020632022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/60(PB)2022	NEELU ANALJIT SINGH Vs. MAX VENTURES INVESTMENT HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT	11/10/2022	Wrongly Filed Need to be IA	



129	10/10/2022		0710102025162022/1	INTERLOCUTORY APPLICATION (I.B.C)/4458(PB)2022	SOHAN PAL SHARMA Vs. SBS TRASPOLE LOGISTICS PVT LTD	Sec 60(5),Rule 11 of NCLT, 2016	11/10/2022	Address Not Match in Affidavit	
130	10/10/2022		0710102030092022/3	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2022	MANISHA RAWAT Vs. MR. NAVEEN KUMAR SINGH	Sec 60(5)	11/10/2022	E-Stamp Paper Missing and Please Extra Document Affidavit and Vakalatnama	
131	10/10/2022		0710102040332022/3	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. Vs. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	11/10/2022	Need to Applicant Sign Every Pages	
132	10/10/2022		0710102042152022/14	INTERLOCUTORY APPLICATION (I.B.C)/2893(ND)2022	RAJESH GEMS AND JEWELS PVT LTD Vs. MR. RAJESH KUMAR LUTHRA	Application under any other provisions- IBC	11/10/2022	Page No. 13, 82-84 Not Clear and Page No. 74, 76, Need to English Translate Copy	
133	10/10/2022		0710102043942021/7	COMPANY PETITION (COMPANIES ACT)/106(ND)2021	GOCON INFRASTRUCTURE & PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	11/10/2022	Only Proof of Service Show Please Document Upload Once Again	
134	10/10/2022		0710102050792022/3	COMPANY PETITION IB (IBC)/506(PB)2022	EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI Vs. LITEON ELECTRICALS LLP	IBC Under Sec 9	11/10/2022	E-Stamp paper and Affidavit Missing and After Page No. 14 Page No. Missing and Page No. 19-27 True Copy Sign Missing	
135	10/10/2022		0710102053392022/5	COMPANY PETITION IB (IBC)/543(ND)2022	OXYZO FINANCIAL SERVICES PRIVATE LIMITED Vs. STAR PET TRADING PRIVATE LIMITED	IBC under Sec 7	11/10/2022	Need to Applicant Sign Every Pages in Reply and Extra Vakalatnama Deleted and one Advocate Sign Missing in Vakalatnama	
136	10/10/2022		0710102053562022/1	COMPANY PETITION IB (IBC)/633(PB)2022	ND24 PRIVATE LIMITED Vs. SADHNA BROADCAST LIMITED	IBC under Sec 7	11/10/2022	Affidavit Missing	
137	10/10/2022		0710102058832022/1	COMPANY PETITION IB (IBC)/617(ND)2022	THREE C GREEN DEVELOPERS PRIVATE LIMITED Vs. THREE C INFRA TECH PRIVATE LIMITED	IBC under Sec 7	11/10/2022	Page No. 37-47 True Copy Sign Missing	
138	10/10/2022		0710102062652022/4	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED Vs. H. S OBEROI BUILDTECH PRIVATE LIMITED	IBC Section 59	11/10/2022	Please Attached Order	
139	10/10/2022		0710102065792022/3	INTERLOCUTORY APPLICATION (I.B.C)/4477(ND)2022	NILESH SHARMA Vs. UDAY ESTATES PRIVATE LIMIDED	Sec 30	11/10/2022	Page No. 5-11 True Copy Sign Missing	
140	10/10/2022		0710102074422022/1	INTERLOCUTORY APPLICATION (I.B.C)/4590(PB)2022	HUZefa FAKHRI SITABKHAN Vs. STARLIT POWER SYSTEMS LIMITED	Sec 60(5)	11/10/2022	E-Stamp Paper Missing	
141	10/10/2022		0710102080412020/3	INTERLOCUTORY APPLICATION (I.B.C)/3364(PB)2020	EMPLOYEES PROVIDENT FUND ORGANISATION Vs. M/S. HYTHRO POWER CORPORATION LTD.	Sec 60(5)	11/10/2022	E-Stamp Paper Missing and Page No . 21, Page Not Clear	
142	10/10/2022		0710102088402020/7	COMPANY PETITION IB (IBC)/1095(ND)2020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. Vs. U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	IBC Under Sec 9	11/10/2022	Page No. 4-36 True Copy sign Missing and Need to Applicant Sign Every Pages	
143	10/10/2022		0710102090692021/3	COMPANY PETITION IB (IBC)/789(ND)2021	ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED Vs. PARAMPARA BUILDCON PRIVATE LIMITED	IBC Under Sec 9	11/10/2022	Wrong Pagination in Index and Written Submission and Need to Applicant Sign Every Pages	
144	10/10/2022		0710102094312021/6	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED Vs. MANOJ KUMAR YADAV	Sec 60(5),19(2)	11/10/2022	Reply Filed Separately Different Diary No. and Need to Applicant Sign Every Pages in Reply and Notary Stamp Missing in E-Stamp Paper and True Copy Sign Missing in Annexure	
145	10/10/2022		0710102144442019/8	COMPANY PETITION IB (IBC)/374(ND)2020	METENERE LIMITED Vs. NAVDHATU WIRES PRIVATE LIMITED	IBC Under Sec 9	11/10/2022	1 Rs. Court Fess Missing in Vakalatnama	

146	10/10/2022		0710120012642018/12	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW Vs. MR A V GEORGE	Sec. 245	11/10/2022	Order Copy Missed	
147	10/10/2022		0710120012642018/13	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW Vs. MR A V GEORGE	Sec. 245	11/10/2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
148	10/10/2022		0710120012642018/14	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW Vs. MR A V GEORGE	Sec. 245	11/10/2022	Affidavit Missing	
149	10/10/2022		0710200411862017/13	COMPANY PETITION IB (IBC)/525(ND)2017	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	IBC under Sec 7	11/10/2022	Wrongly Filed Need to be IA	
150	10/10/2022		0710200411862017/14	COMPANY PETITION IB (IBC)/525(ND)2017	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	IBC under Sec 7	11/10/2022	Wrongly Filed Need to be IA	
151	7/10/2022		0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)		Separate Volume 1 Index msising, Part 1 and Part 2 not mentioned in Volume 2 Index, True Copy sign msising in Pages 103,105,108 to 110, 113,114,115,117 to 287,306 to 334 according to PDF, Pages 335 to 341, 374 to 378,380,494 to 496 according to PDF Not Clear, Page 658 according to PDF in Hindi	
152	7/10/2022		0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)		Part 1 and Part 2 not mentioned in Volume 2 Index, True Copy sign missing in Pages 108 to 110,113 to 115,117 to 287,306 to 334 according to PDF, Pages 335 to 341,374 to 378,380,494 to 496 according to PDF Not Clear, Page 658 according to PDF in Hindi	
153	7/10/2022		0710102038622022/2	COMPANY PETITION IB (IBC)/563(ND)2022	SHRI BHAGWAN PROJECTS PRIVATE LIMITED Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	IBC Under Sec 9		E-stamp msising, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	
154	7/10/2022		0710102046952022/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/72(ND)2022	NUMBER THEORY SOFTWARE PRIVATE LIMITED Vs. NEWGEN SOFTWARE TECHNOLOGIES LIMITED	Sec. 230-232, Sec 234		Page 9 according to PDF Not Clear	
155	7/10/2022		0710102051722021/8	INTERLOCUTORY APPLICATION (I.B.C)/3447(ND)2021	PANKAJ NARANG Vs. MANISH GUPTA RP	Application under any other provisions- IBC		True Copy sign msising in Pages 10 to 17	
156	7/10/2022		0710102055242022/1	COMPANY APPEAL (COMPANIES ACT)/153(ND)2022	Vs.	Sec 252 (1) - By Government Body		Sign msising in Pages 1 to 11 according to PDF	
157	7/10/2022		0710102055312022/1	COMPANY APPEAL (COMPANIES ACT)/157(ND)2022	Vs.	Sec 252 (1) - By Government Body		Sign msising in Pages 1 to 11 according to PDF	
158	7/10/2022		0710102057952022/2	INTERLOCUTORY APPLICATION (I.B.C)/3465(PB)2022	SHAILENDRA SINGH Vs. MR. HARSH VARDHAN BAGARIA & ORS	Application under any other provisions- IBC		E-stamp and Affidavit msising	
159	7/10/2022		0710102065792022/1	INTERLOCUTORY APPLICATION (I.B.C)/4477(ND)2022	NILESH SHARMA Vs. UDAY ESTATES PRIVATE LIMIED	Sec 30		True Copy sign msising in Pages 5 to 10 according to PDF	
160	7/10/2022		0710102071032022/1	INTERLOCUTORY APPLICATION (I.B.C)/4532(ND)2022	MR AJAY GOYAL Vs. ALOK TRIPATHI & ORS	Application under any other provisions- IBC		True Copy sign msising in Pages 5 to 17 according to PDF	
161	7/10/2022		0710102077142022/1	INTERLOCATORY APPLICATION (COMPANIES ACT)/244(ND)2022	SANJEEV KHEMKA Vs. KCL LIMITED	Sec. 242(4)		Court Fee stamp missing in Vakalatnama	
162	7/10/2022		0710102082902021/7	INTERLOCUTORY APPLICATION (I.B.C)/5373(ND)2021	SM MILKOSE LIMITED & ANR Vs. VINAY TALWAR	Sec 60(5),Rule 11 of NCLT, 2016		Please delete the Old documents and upload the original Affidavit of service document	
163	7/10/2022		0710102082902021/8	INTERLOCUTORY APPLICATION (I.B.C)/5373(ND)2021	SM MILKOSE LIMITED & ANR Vs. VINAY TALWAR	Sec 60(5),Rule 11 of NCLT, 2016		True Copy sign missing in Pages 4 to 16 according to PDF	

164	7/10/2022		071020000012005/1	COMPANY PETITION (COMPANIES ACT)/992(ND)2005	M/S HOTEL QUEEN ROAD PVT Vs. HILLCREST REALTY SDN	Application under any other provisions		Index missing, Place the Welfare Fee stamp in Blank space in Vakalatnama	
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